

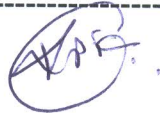



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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/196/2016
NAME OF THE PETITIONER(S) : B.R. Lokesh
NAME OF THE RESPONDENT(S) : M/s Mamallapuram Development Private Limited & 4 others
UNDER SECTION : 397/398 of CA 1956 and 58/59 of CA 2013

S.No.	Name (in Capital)	Represented by	Signature
1.	KANNAN P.T. for M/s Fox MANDAL	ADVOCATE FOR RESPONDENTS NO. 3-5	
2.	J. Jeyamathy P.	Counsel for petitioners	
3.	K. RAMBAMY & G.V. MOHAN KUMAR	Counsel for Respondent No. 1	
4.	G.V.P. Sairavi	Counsel for R 2	

ORDER

Counsels representing both the parties are present. At request of both the
counsels time extended for final hearing. Put up on **18.01.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)